

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-41-2020**

Emmanuel Chimeucheya Okoro ... Applicant

Versus

State of Goa &amp; Anr. ... Respondents

Shri K. Poulekar, Advocate for the Applicant.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 18<sup>th</sup> September 2020****P.C. :**

The applicant's counsel contends that what was allegedly found with the applicant is only variable quantity, that is 12 gms. of heroine.

2. On the last couple of occasions the matter was adjourned for the prosecution say. Today, I see no representation for them.

3. Post the matter on 25.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH